

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
New Delhi

PRINCIPAL BENCH – COURT NO. 3

Service Tax Appeal No. 51739 Of 2018

[Arising out of Order-in-Appeal No. BHO-EXCUS-001-APP-210 to 213-17-18 dated 12.09.2017 passed by the Commissioner (Appeals) of Customs, Central Excise and Service Tax, Bhopal]

Agrawal Builders

E-24, Arera Colony
Habibganj Road, Bhopal-462016

: Appellant

Vs

**Commissioner of Central Goods, Service
Tax, Central Excise and Customs, Bhopal**

178, Bhagya Bhavan, M. P. Nagar
Zone-II, Bhopal, Madhya Pradesh

: Respondent

APPEARANCE:

Ms. J. Kainaath, Advocate for the Appellant

Shri Aejaz Ahmad, Authorized Representative for the Respondent

CORAM :

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

Date of Hearing: 07.05.2025

Date of Decision: 26.05.2025

ORDER SHEET

Appeal is allowed. For order, see order of date in Service Tax
Appeal No. 51736 of 2018.

(BINU TAMTA)
MEMBER (JUDICIAL)

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)

G.Y.